

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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To

The Pr. District & Sessions Judge,  
All Districts of J&K State.

No: 38611-30/infst

Dated: 20-2-2016

**Sub: Chief Justice Conference 2016.**

Sir,

Kindly find enclosed a compendium of questionnaires received from the Secretary General, Hon'ble Supreme Court of India with the request to submit consolidated information, to the part of questionnaires strictly as per the prescribed Performa (a copy whereof is attached) which pertains to your Court and the Courts Subordinate to you. The requisite information be sent to this office on or before 23<sup>rd</sup> of Feb. 2016, through **e.mail hcjmu-jk@nic.in** or **Fax No.0191-2539896** so as to enable us to send a consolidated response to the entire compendium of questionnaires to the Honble Supreme Court of India, New Delhi.

**Encls:** 4 leaves.

Yours faithfully,

  
(M.K. Hanjura)  
Registrar General

No: 38611-30/infst

Dated: 20-2-2016

Copy forwarded to the In-charge NIC, High Court Wing, Jammu, for uploading on High Court web site.

  
Registrar General.

## Infrastructure

### 1. Details of Court Complexes in the State:

Sl. No.	As on	Number of court complexes available	Number of court complexes in Government-owned building	Number of court complexes in self-owned building	Number of court complexes on rent
1.	01.01.2014				
2.	01.01.2015				
3.	01.01.2016				

### 2. Details of Court Complexes on Rent:

Sl. No.	As on	Total number of court complexes on rent	Number of court complexes on rent for the period of:				
			Less than 1 year	1-3 years	3-5 years	5-10 years	10 years and above
1.	01.01.2014						
2.	01.01.2015						
3.	01.01.2016						

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### 3. Details of Court Halls in the State:

Sl. No.	As on	Number of court halls required	Number of court halls available	Number of court halls in Government-owned building	Number of court halls in self-owned building	Number of court halls on rent
1.	01.01.2014					
2.	01.01.2015					
3.	01.01.2016					

4. Details of Court Halls on Rent:

Sl. No.	As on	Total number of court halls on rent	Number of court halls on rent for the period of:				
			Less than 1 year	1-3 years	3-5 years	5-10 years	10 years and above
1.	01.01.2014						
2.	01.01.2015						
3.	01.01.2016						

5. Details of Funds Allotted for Infrastructure:

Sl. No.	Financial Year	Funds allotted for infrastructure (from all sources including Central, State or any other source)	Funds utilised	Extra fund demanded for infrastructure	Funds surrendered	Funds re-appropriated from infrastructure funds for other activities
1.	2012-2013					
2.	2013-2014					
3.	2014-2015					

6. Details of Court Complexes/ Court Halls which are under Construction:

Sl. No.	As on	Total number of court complexes which are under construction	Duration for which court complexes are under construction				
			Less than 1 year	1-3 years	3-5 years	5-10 years	10 years and above
1.	01.01.2014						
2.	01.01.2015						
3.	01.01.2016						

7. Details of Renewable Energy Enabled Court Complexes:

Sl. No.	As on	Total number of court complexes	Number of court complexes which are renewable energy enabled (solar energy etc.)		
			Court complexes which are at least 100% renewable energy enabled	Court complexes which are at least 50% renewable energy enabled	Court complexes which are at least 25% renewable energy enabled
1.	01.01.2014				
2.	01.01.2015				
3.	01.01.2016				

8. Details with Regard to Differently-Abled Friendly Court Complexes:

Sl. No.	As on	Number of court complexes	Number of court complexes which are differently-abled freindly
1.	01.01.2014		
2.	01.01.2015		
3.	01.01.2016		

9. Details with regard to Residential Accommodation for Judicial Officers:

Sl. No.	As on	Number of residential accommodations required	Number of residential accommodations available	Number of self-owned residential accommodations	Number of Government-owned residential accommodations	Number of residential accommodations taken on rent
1.	01.01.2014					
2.	01.01.2015					
3.	01.01.2016					

10. Details of Residential Accommodation on Rent:

Sl. No.	As on	Number of residential accommodations on rent	Number of residential accommodation on rent for the period of:				
			Less than 1 year	1-3 years	3-5 years	5-10 years	10 years and above
1.	01.01.2014						
2.	01.01.2015						
3.	01.01.2016						

11. Residential accommodation which are under construction:

Sl. No.	As on	Number of residential accommodation which are under construction	Duration for which residential accommodation are under construction				
			Less than 1 year	1-3 years	3-5 years	5-10 years	10 years and above
1.	01.01.2014						
2.	01.01.2015						
3.	01.01.2016						